

SPECIAL BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/95(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	INCOME TAX OFFICER WARD 3(1) VS REGISTRAR OF COMPANIES WEST BENGAL IN MONAMI CHEMICALS AND PLASTICS PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr. Sunil Kumar Singhania, Adv. : For ITO
Ms. Kalpana Singhania, Adv.

ORDER

1. Ld. Counsel for ITO present.
2. Report of RoC is available.
3. Heard. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**